HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

******

ORDER

No: 1506.   **Dated:** 09|02|2018

In exercise of powers under Section 12(2) of the Code of Criminal Procedure Svt.1989 (1933 A.D.), the following Munsiffs are hereby conferred the powers of Judicial Magistrates 1st Class as also additional powers as contemplated under schedule IV Part 1-A of the Code of Criminal Procedure to be exercised by them within the local limits of their respective jurisdictions w.e.f. the date they join their respective places of posting:-

S.No.	Name of the Officer S/Shri	Place of posting
1.	Faizan I Nazar	Munsiff,Shangus
2.	Majid Farooq Mir	Munsiff/Additional Spl. Mobile Magistrate,Shopian
3.	Mohammad Ishtiyaq Alam Baba	Munsiff/Additional Spl. Mobile Magistrate,Kralpora.
4.	Javid Ahmad Pary	Munsiff, Sogam
5.	Ms.Kamiya Singh Andotra	Munsiff/Additional Spl. Mobile Magistrate,Samba
6.	Imran Haneef Khan	Munsiff/Additional Spl. Mobile Magistrate,Beerwah.
7.	Ms. Rimpi Rani	Munsiff, Reasi.
8.	Babar Hussain	Munsiff/Additional Spl.Mobile Magistrate, Pahalgam.
9.	Rafaqat Hussain	Munsiff/Additional Spl. Mobile Magistrate,Ramban.
10.	Easar Ul Nabi	Munsiff, Tangdhar.
11.	Ch. Ghulam Murtaza	Munsiff, Thathri.

By order.

(Sanjay Dhar)

Registrar General

No: 58154-203|9.5   **Dated:** 09|02|2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
        ….. for information of their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu.
4. Secretary to the Government, Department of Law Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
5. Principal District & Sessions Judge _____
6. Registrar Judicial, High Court J&K Jammu/Srinagar.

       ....for information.

7. Central Project Coordinator, e-Court, High Court of J&K for uploading on the High Court Website.
8. Concerned Officer _____

       .... for information and n/a.

9. General Manager, Ranbir Government Press, Jammu for publication in the next issue of the Government Gazette.

Registrar General